

(f) Does not arise.

Medical Seats

4487. SHRI PREM CHAND RAM:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether his Ministry allots seats in different States to the candidates qualifying in the All India Medical Entrance Exam. conducted by C.B.S.E.;

(b) whether migration of the Medical students from other States to Delhi is not allowed, if so, the reasons therefor;

(c) whether the migration of these students from one State to another State is allowed, only in case where the students is a bonafide resident of that State where migration is required; and

(d) if so, the provision the Government made in the case of students who are bonafide residents of Delhi and desires migration from far away places to Delhi or the nearest States from Delhi viz. Uttar Pradesh, Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) Yes, Sir.

(b) Information is being collected from the University of Delhi.

(c) and (d). As per the recommendations of the Medical Council of India on migration, bonafide residency is not one of the conditions required for migration.

Charges against the Chairman of CIL

4488. SHRI BIR SINGH MAHATO:
SHRI LALL BABU RAI:
SHRI RAM KRIPAL YADAV:

Will the Minister of COAL be pleased to state:

(a) the number of pending cases of charges against the Chairman of the Coal India Limited; and

(b) the time by which the Government propose to dispose of the pending cases by conducting an enquiry in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) No case is pending against the Chairman of CIL.

(b) Does not arise.

12.00 hrs.

STATEMENT CORRECTING ANSWER TO UNSTARRED QUESTION NO. 2701 DATED 11TH AUGUST, 1994 REGARDING MEDICAL COLLEGES IN ANDHRA PRADESH

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): I invite attention to the reply to Lok Sabha Unstarred Question No. 2701 answered on 11th August, 1994. Through oversight, the figure 'nine' in line 1 of part 'a' get omitted while typing. The correct reply will, thus, be read as follows:-

(a) As per report of the Medical Council of India, nine Government and one private

medical colleges are functioning
in Andhra Pradesh.

[Translation]

Hindi version is in order.
Inconvenience caused is regretted.

SHRI RAM VILAS PASWAN
(Rosera): Mr. Speaker, Sir, by what time
a high power transmitter will be installed?

12.01 hrs.

MR. SPEAKER: It is likely to be
installed very soon.

ANNOUNCEMENT BY SPEAKER

**Installation of low power
transmitter in the Lok Sabha
for televising all the proceedings
in the House**

12.02 hrs.

RE: MURDER OF SHRI RAM DASS
NAIK, COUNCILLOR IN BOMBAY

[English]

[Translation]

MR. SPEAKER: I have an
announcement to make.

SHRI ATAL BIHARI VAJPAYEE
(Lucknow): Mr. Speaker, Sir, I am
distressed to give a sad news that the
Bombay Bharatiya Janata Party Chief
Shri Ram Das Naik has been murdered
this morning.

We have installed a low power
transmitter in the Lok Sabha. All the
proceedings in the House can now be
televised. The proceedings can be seen
in the areas which can be served by the
transmitter. I am told that in the radius
of about 10 to 15 kilometres, the
proceedings can be watched. People in
that area will be able to watch the
proceedings sitting at their places of work
and in their houses. All the proceedings
which can take place, as per the rules
and conventions, can be watched on the
TV. The leaders of the parties have
approved of the idea. We hope that the
House also agrees to it.

He lived in Bandra colony in
Bombay. It seems that when he set out
from his house this morning, certain
persons were waiting for him. He was
fired at. First his security guard was
killed. He was rushed to hospital where
he succumbed to his injuries.

With your approval, all the
proceedings can be televised from today.
We appreciate and thank the good work
done by the Ministry of Information and
Broadcasting.

Bombay has earned bad name due
to bomb blasts. Various mafia gangs are
active there. Some of them have also
foreign links. The situation there has
deteriorated to such an extent that Shri
Ram Dass Naik was assassinated in
broad day light as soon as he left his
house. It is a matter of grave concern.

Hon. Members thumped the desks.

AN. HON. MEMBER: Sir, make it
a high power instead of low power.

He was a bold leader. Mr. Speaker,
Sir, you must be knowing that he was
a member of Maharashtra Legislative
Assembly. He was the leader of the
Bharatiya Janata Party in Municipal